

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) No survey of Connaught Place area as such has been conducted by the N.D.M.C., nor is there any proposal for such a survey.

(c) and (d) Before sanctioning the building plans of new buildings or additions/alterations in the existing buildings, NDMC ensures compliance of proper light, ventilation as per the building by-laws. Action to demolish the unauthorised constructions wherever noticed is taken. 80 such cases were booked during the last 2 years.

Action for the removal of the insanitary conditions, noticed in public places, in and around Connaught Place or outside the buildings is taken by NDMC. NDMC has no proposals to shift any of the institutions outside this area.

Potable drinking water facility to villages in Karnataka

3710. SHRI V.S. KRISHNA IYER : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Karnataka has forwarded any programme regarding provision of potable drinking water facility to all the problem villages in Karnataka for approval of Union Government ;

(b) if so, the details thereof ; and

(c) whether Centre has approved the programme and if so, the amount sanctioned therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) to (c) In 1986-87, 1110 schemes for providing safe drinking water facilities to 1138 villages and hamlets at an estimated cost of Rs. 30.02 crores have been approved by the Government of India for implementation by Karnataka Government under the Centrally Sponsored Accelerated Rural Water Supply Programme.

Repatriation of Indian labourers from Gulf countries

3711. SHRI T. BASHEER : Will the Minister of LABOUR be pleased to state :

(a) whether several hundred Indian labourers are repatriated from the Gulf countries particularly UAE ;

(b) whether Government are aware of the problems created by the repatriation of Indians from the Gulf countries ; and

(c) if so, the steps Government have taken to stop the repatriation of Indian labourers ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) There has been some outflow of Indian workers from Gulf countries including UAE.

(b) and (c) Yes, Sir, We are taking steps to maintain our share in the labour market. Repatriation of Indian workers is owing to economic recession and slowing down of developmental activities.

Loss incurred by Bharat Aluminium Company

3712. SHRI V. SREENIVASA PRASAD :

SHRI BANWARI LAL PUROHIT :

SHRI SOMNATH RATH :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Bharat Aluminium Company (BALCO) has been incurring losses every year due to agitation by the local people of Sambalpur ;

(b) if so, the details thereof ; and

(c) the steps proposed to improve the functioning of Bharat Aluminium Company ?